

Tenure of doctors in armed forces

1109. SHRI T.M. SELVAGANAPATHI: Will the Minister of DEFENCE be pleased to state:

- (a) the normal tenure of doctors in Army, Navy, Air Force at every level;
- (b) what is the provision to extend the tenure;
- (c) the total number of doctors who have submitted request for extension of tenure during the last two years;
- (d) how many such requests were agreed to; and
- (e) the details of doctors at every level/rank who were transferred during the last two years and transfer orders which have been cancelled for more than once?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) to (e) The normal tenure of doctors in Army, Navy and Air Force, at every level, is as under:—

Rank	Tenure
Lt. General (and equivalent)	6 months — 1½ years
Major General (and equivalent)	1 — 1½ years
Brigadier (and equivalent)	1 — 2 years
Colonel (and equivalent)	2 — 3 years
Lt. Colonel/Major/Captain (and equivalent)	2 — 4 years

Extension of tenure may be granted on organizational requirements and on administrative, medical and compassionate grounds. A total of 167 requests were received for extension of tenure during the last two years, out of which 139 cases have been agreed to and 28 cases have been rejected.

Details of doctors, at every level/rank, transferred during last two years are as under:—

Rank	Number
Lt. General (and equivalent)	23
Major General (and equivalent)	60
Brigadier (and equivalent)	228
Colonel (and equivalent)	742
Colonel (Time Scale)/Lt. Colonel (and equivalent)	1586
Major/Captain (and equivalent)	3106

Transfer orders in respect of 01 Colonel and 02 Colonel (Time Scale)/Lt. Colonel have been cancelled during the last two years on organizational requirements/personal request.

Agreements of OFs with MNCs for transfer of technology

1110. SHRI SANJAY RAUT: Will the Minister of DEFENCE be pleased to state:

(a) whether there is any move of Government to allow the Ordnance Factories (OFs) in the country to enter into agreement with the multinational companies for transfer of technology to meet the demands of all three armed forces of the country;

(b) whether with present strength of the staff at the Ordnance Factories, it will be possible to meet the demands of the three armed forces;

(c) if no, whether Government proposes to recruit more persons for the purpose; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. M.M. PALLAM RAJU):

(a) Ordnance Factory Board has been allowed to enter into agreement with Foreign Vendors for Transfer of Technology, in sequel to the Armed Forces procurement, on case to case basis.

(b) Present Strength of the Staff at the Ordnance Factories are not sufficient to meet the demands of the three Services of the Armed Forces.

(c) Yes, Sir.

(d) During financial year 2010-11, total 14,199 Nos. of staff have been inducted at various levels in Ordnance Factories.

IDA 59 Jackets for Navy

1111. SHRI AVINASH RAI KHANNA: Will the Minister of DEFENCE be pleased to state:

(a) whether IDA 59 (Jacket) is used by Navy; if so, what is its weight;

(b) whether Government proposes to provide modern and light weight IDA 59 to the Navy; and

(c) if so, by when and if not, the reasons therefor?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) Yes, Sir. The weight of each set is 15.2 kgs.

(b) Yes, Sir.

(c) The modified version of IDA 59 viz. IDA 59(M) is already in use in the Navy.